

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 99(ND)/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.11.2016.

NAME OF THE COMPANY: Mr. Bharat Kumar Agarwal

Vs.

M/s Bankhandi Nath Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
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1.	<u>Order dated 18.11.2016</u>			
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2.	<u>CP No. 99(ND)/2012 Mr. Bharat Kumar Agarwal Vs. M/s Balkhandi Nath Developers Pvt Ltd.</u>			
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Orders are not ready since Stenographer is not
provided to the Bench. Hence orders reserved and intimation
will be given by notice in advance.


SH.V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 18.11.2016